

Annexure – 7

Name of the corporate debtor: SAINOV SPIRITS PVT LTD. -IN LIQUIDATION

Date of commencement of Liquidation : 18.05.2023 (order received on 01.06.2023)

List of operational creditors (Government dues)

AS on

01-08-2023

(Amount in ₹)

Sl.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	No.	Department	Area	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
1	GSTO, Ward No. 208/KCS	Ward No. 208/KCS, Department of Trade and Taxes, Govt. of Delhi, Vyapar Bhawan, IP Estate, New Delhi	26.06.2023	12,50,775	5,05,605	Statutory Authority / Gov dues			No				7,45,170	
2	Income Tax Department	A-2D, Aayakar Bhawan, Sector-24, Noida	30.09.2022	60,08,380	60,08,380	Statutory Authority / Gov dues			No				-	
3	EPFO	Saharanpur	15.09.2022	1,48,97,709	1,29,97,323	Statutory Authority / Gov dues			No				19,00,386	
4	ESI	Saharanpur		2,82,000	1,79,023	Statutory Authority / Gov dues			No				1,02,977	
5	Book Liability			19,00,88,863	19,00,88,863	Statutory Authority / Gov dues			No				-	
5	TOTAL			21,25,27,727	20,97,79,194	-	-	-	-	-	-	-	27,48,533	

sd/-

Ashok Kumar Gupta

Liquidator of Sainov Spirits Pvt Ltd- in Liquidation

Reg. No. IBBI/IPA-003/IP-N00010/2016-2017/10072